

### Bomb Explosion

194. SHRI SOUMYA RANJAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether investigations have been conducted into the powerful bomb explosion that took place in the Lajpat Nagar Central Market on May 21, 1996;

(b) if so the outcome thereof;

(c) the number of persons died/injured and the property destroyed in the bomb blast;

(d) the compensation paid to victims or to the families of deceased; and

(e) the measure taken to strengthen the security and intelligence organisations in the Capital to check the recurrence of such incidents in the future?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) and (b). The case is under investigation. Eight persons have been arrested so far

(c) Fourteen persons were killed while thirty eight persons were injured in the blast. Twenty four shops/buildings and eight vehicles were also damaged.

(d) The Government of the National Capital Territory of Delhi has sanctioned ex-gratia relief of Rs 50,000/- for the next of kin of each deceased and Rs 500/- for each injured person.

(e) Among the steps taken to check the recurrence of such incidents in future are formation of an Anti-Terrorist Cell in each police district; deployment of armed pickets at vulnerable/strategic points; intensive mobile patrolling; larger deployment of spotters/watchers; display of photos of known terrorists at public places; greater coordination for intelligence gathering with other agencies and State and soliciting public cooperation.

### Rural Electrification Corporation (REC)

195 SHRI S.D.N.R. WADIYAR . Will the PRIME MINISTER be pleased to state .

(a) the number of villages electrified by the Rural Electrification Corporation by the end of the Seventh Five Year Plan, State-wise; and

(b) the target set by the Rural Electrification Corporation for Eighth Five Year Plan and achievement made thereon so far?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) State-wise list of villages electrified by the end of Seventh Five Year Plan under the Rural Electrification Corporation (REC) financed schemes is given in the attached Statement

(b) Target for village electrification are fixed annually by the Planning Commission. During the first four years of the Eighth Five Year Plan as against REC's target of 11,872 villages, about 13,291 villages have been electrified during this period.

### STATEMENT

*Statewise Number of Villages Electrified under REC Programmes Till the end of Seventh Five Year Plan (31.3.1990)*

S.No.	States	Villages Electrified
1.	Andhra Pradesh	14907
2.	Arunachal Pradesh	326
3.	Assam	15497
4.	Bihar	30921
5.	Gujarat	7708
6.	Haryana	90
7.	Himachal Pradesh	11072
8.	Jammu & Kashmir	4195
9.	Karnataka	8850
10.	Kerala	151
11.	Madhya Pradesh	45611
12.	Maharashtra	13322
13.	Manipur	743
14.	Meghalaya	1997
15.	Mizoram	199
16.	Nagaland	730
17.	Orissa	20198
18.	Punjab	3908
19.	Rajasthan	18991
20.	Sikkim	241
21.	Tamil Nadu	807
22.	Tripura	2385
23.	Uttar Pradesh	40633
24.	West Bengal	20326
Total		263808

### Rural Electrification Programme

196. SHRI AJIT KUMAR PANJA . Will the PRIME MINISTER be pleased to state :

(a) the funds allocated by the Union Government to State Governments during 1993-94, 1994-95 and 1995-96 under Rural Electrification Programme, State-wise and year-wise;

(b) actual amount spent by each State and Union Territory during the period;

(c) whether guidelines have been issued by the Union Government for the implementation of this programme;

(d) whether these guidelines have been followed by the States and Union Territories; and

(e) if not the number and names of the States and Union Territories who failed to observe the guidelines?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) State-wise and Year-wise allocation of funds made by the Planning Commission for Rural Electrification during 1993-94, 1994-95 and 1995-96 is given in the attached Statement-I

(b) State-wise details of actual amount spent by each State on rural electrification during the period 1993-94 to 1995-96 is given in the attached Statement-II

(c) to (e). While no detailed guidelines have been given by the Union Government in respect of rural electrification to the State Governments, it is the responsibility of the State Governments to carry out the work of village electrification as per their own requirements and availability of financial resources with them. Rural Electrification Corporation provides to the State Governments/SEBs/RE Cooperative Societies, technical guidance and financial assistance for this purpose.

#### STATEMENT-I

##### Statewise Approved outlays for Rural Electrification Programme

S. No.	State	Approved Outlays (Rs. in lakhs)		
		1993-94	1994-95	1995-96
1	2	3	4	5
1	Andhra Pradesh	2200	3000	3000
2	Arunachal Pradesh	1350	1400	1100
3	Assam	1250	1300	6600
4	Bihar	1000	600	1600
5	Goa	20	20	10
6	Gujarat	2540	3200	3300
7	Haryana	1950	2500	3000
8	Himachal Pradesh	350	650	1100
9	Jammu & Kashmir	200	550	2112
10	Karnataka	3400	6146	5625
11	Kerala	800	1200	2000
12	Madhya Pradesh	5400	5400	5700
13	Maharashtra	7600	11500	11658
14	Manipur	1208	1060	1295
15	Meghalaya	550	600	524

1	2	3	4	5
16	Mizoram	900	720	700
17	Nagaland	100	100	100
18	Orissa	2400	1500	1500
19	Punjab	750	3000	2600
20	Rajasthan	6500	9000	10420
21	Sikkim	200	250	150
22	Tamil Nadu	1250	1150	1484
23	Tripura	1550	1300	600
24	Uttar Pradesh	7000	11300	16146
25	West Bengal	1400	2050	3350
Total		51868	69496	84674

#### STATEMENT-II

##### Statewise Actual/Anticipated Expenditure for rural electrification programme

(Rs. in lakhs)

S. No.	State	Actual/Anticipated Expenditure		
		1993-94	1994-95	1995-96
1	Andhra Pradesh	1632.00	3000	
2	Arunachal Pradesh	709.00	1400	
3	Assam	350.85	3600	
4	Bihar	1000.00	600	SEB's
5	Goa	20.00	20	are yet
6	Gujarat	2286.90	3200	to
7	Haryana	3466.00	2500	finalise
8	Himachal Pradesh	824.26	1400	these
9	Jammu & Kashmir	577.68	550	figures
10	Karnataka	2578.70	6646	
11	Kerala	1059.60	1200	
12	Madhya Pradesh	11479.00	16400	
13	Maharashtra	7298.00	11512	
14	Manipur	922.93	1060	
15	Meghalaya	300.45	325	
16	Mizoram	720.00	720	
17	Nagaland	132.88	150	
18	Orissa	996.95	1300	
19	Punjab	3658.00	4500	
20	Rajasthan	6500.00	9000	
21	Sikkim	372.22	2660	
22	Tamil Nadu	2150.00	790	
23	Tripura	823.49	13144	
24	Uttar Pradesh	10136.00	2050	
25	West Bengal	1544.00		
Total		61538.91	87717.00	